32	Written Answers	[RAJYA SABHA]	to Unstarred Questions			
1	2	3	4			
14.	Sh. Rajesh Mirani	CPL 4883	22-03-2011			
15.	Sh. Sumit Jain	CPL 7471	12-05-2011			
16.	Sh. Ankur Garg	CPL 5894	10-08-2011			
17.	Sh. Siddharth Lochab	CPL 6078	10-08-2011			
18.	Sh. Rohan Saxena	CPL 5522	10-08-2011			
19.	Sh. Pawan Dilawar	CPL 5409	10-08-2011			

Salary Structure of Cabin Crew of Air India

### 943. SHRI RAMA CHANDRA KHUNTIA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the salary structure and allowances given to the Cabin Crew of Air India, Air India Express Ltd., Alliance Airlines and the number of regular and contractual Cabin Crews that are working in the above stated three companies; and
- (b) whether it is a fact that even though all three companies are public sector companies, their pay structure and allowances are different and there is serious discrimination towards the Cabin Crew of Air India Express Ltd. although the company is making profit?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) The salary structures of the Cabin Crew of Air India are governed by the wage agreement entered into with the respective unions and they are appointed on a permanent basis. Whereas, the Cabin Crew of Air India Express & Alliance Air are appointed on a contractual basis for fixed period of three years at a fixed pay-scale. The total number of Cabin Crew in Air India, Alliance Air and Air India Charters Limited are 3210, 246 and 494 respectively. The details of the salary structures and allowances of the Cabin Crew are givenin the statement.

#### Statement

Details of the Salary Structure and Allowances of the Cabin Crew

1. Pay & Allowances at Minimum and Maximum of Pay Scale for Cabin Crew of Air India (Wide Body) as on 01.10.2011

Salary	Minimum	Maximum
1	2	3
Basic Pay	6575	9275
Dearness Allowance	10296	14525
House Rent Allowance	1973	2783

1	2	3
City Compensatory Allowance	300	300
Kit Maint. Allowance	850	850
Conveyance Allowance	800	800
Cell Phone Calls	500	500
Service Allowance	500	500
Education Allowance	350	350
Total (A)	22144	29882

## B: Flying Allowance (average rate of 70 hours of flying)

Salary	Minimum	Maximum
Subsistence Allowance	35875	35875
Flying Allowance	17938	17938
Total (B)	53813	33813
$T_{OTAL}(A+B)$	75957	83695

# 2. Pay & Allowances of Cabin Crew of Air India Limited (Narrow Body) E/W NACIL (I) as on 31.03.2011

Designation	Cabin Crew			
1	2			
Pay-Scale (Revised)	5720-8200			
Pay & Allowances	5720			
V.D.A. 141.5%	8094			
HRA	1716			
CCA	200			
Telephone Allowance*	200			
Education Allowance	350			
Check Cabin Crew Allowance	150			
Special Pay	1360			
Positioning Allowance	500			
Total	18290			

34 Written Answers	[RAJYA SABHA]	to Unstarred Questions
1		2
B(I) Variable PLI		
Flying Allowance (60/75 H	ours)	
Rate per hours (Rs. 275)		16500
Total Variable PLI B(I)		16500
B(II) fixed PLI (Fixed Prod	luctivity)	750
TOTAL FIXED PLI B(II)		750
Total $B(I) + B(II)$		17250
Total A - B Salary Allowa	ANCES	35540
	Flying Allowance Rates	
Upto 5 Years		275
5-10 Years		350
10-15 Years		600
15-20 Years		650
20-25 Years		750
Above 25 Years		850

<sup>\*</sup> Telephone allowance of Rs. 100/- p.m. on not having telephone at their residence and Rs. 200/- p.m. on for having telephone at their residence (Fin./Rule/202/809 dt. 16.10.1995). This will not be payable to Cabin Crew, Air Hostess/Steward w.e.f. 1.12.1993 as they will be reimbursed telephone rentals & addl. call charges to a maximum of 125 call (bimonthly).

## 3. Pay and Allowances of Cabin Crew of Alliance Air

Basic Pay	Rs. 4,000
House Rent Allowance	Rs. 1,200
Kit Maintenance / Uniform Allowance	Rs. 3,000
Medical Allowance	Rs. 700
Retention Bonus to be paid after completion of one year	Rs. 4,500
Flying Allowance upto 60 hrs./month	Rs. 200 per hour
Flying Allowance over 60 hrs./month	Rs. 250 per hour

4. The Details of the Grade-Wise Salary Structure of Airline Attendants and Other Allowances in AICL is given below:

Designation	Basic	Conveyance	Uniform	Kit	Fixed	Fixed	Rate	Emoluments	Total	Annual
	pay	Allowance	Mainte-	Mainte-	Dear-	Emolu-	per	based on	Emolu-	incre-
	Rs.	Rs.	nance	nance	ness	ments	Flying	80 hrs.	ments	ment
			Allow-	Allow-	Allow-	per	Hour	flying per	per	Rs.
			ance	ance	ance	month	Rs.	month	Month	
			Rs.		Rs.	Rs.		Rs.	Rs.	
Training	Stipend					8,000				
AA	6,000	500	2,500	3,000	1,500	13,500	200	12,000	25,500	100
Sr. AA	6,000	600	3,000	3,000	2,000	14,600	300	18,000	32,600	200
AAIC	7,000	700	3,500	3,000	2,500	16,700	400	24,000	40,700	300
CAA	8,000	800	4,000	3,000	3,000	18,800	400	24,000	42,800	400

Total number of Airline Attendants in AICL, flying wide-body aircraft, on secondment to Air India, as on October 31, 2011 is 283.

The details of the grade-wise salary structure of Airline Attendants and other allowances, while on secondment to Air India, is given below:

Year of	Basic	Conveyance	Uniform	Kit	Fixed	Total	+ Flying		+ Subsistence		Annual	
Contract	per	Allowance	Mainte-	Mainte-	DA	Fixed	allow	ance	Allow	ance	increment	
	Months	Rs.	nance	nance	per	Emolu-	@ 60 hrs		@ 60 hrs			
			Allow-	Allow-	month	ments	flyi	ng	flyii	ng		
			ance	ance			pm		pm			
	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	Min.	Max	Min	Max	(Rs.)	
Training	Stipend											
1st to 3rd	6,000	500	2,500	3,000	1,500	13,500	18,630	27,945	9,315	13,973	100	

Note: Flying Allowance and Subsistence Allowance is based on actual number of hours flown. Above is indicative figure at 60 hrs of flying.

In addition, the Airline Attendants are also entitled to a Reimbursement of Premium on Medi-Claim upto an amount of Rs. 6,000/- per annum.

### **Carbon Tax on Aircraft**

## 944. SHRI RAJKUMAR DHOOT : SHRI SANJAY RAUT :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that European Union recently directed the airlines of India to submit Carbon emission details of their aircrafts and thereafter imposed Carbon tax on these aircrafts;